

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 6
(IB)-834(PB)/2020

IN THE MATTER OF:

Core Buildwell Pvt. Ltd.

.... Applicant/petitioner

v.

New India City Developers Pvt. Ltd.

.... Respondent

Order under Section 7 of IBC

Order delivered on 08.10.2020

ORDER

Renotified to 09.11.2020.


(Nirmala Vincent)
Court Officer

08.10.2020
Aarti